

Securities Appellate Tribunal
IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :27/07/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURT CODE-MENTION2707-AT11A.M.-11.05A.M.

780 ADMISSION-CODE-CLIENTSFUNDS-AT11.05AM

1	SEBI Appeal	618/2023	Alankit Imaginations Limited Vs. NSEIL	VISHA SERVICES	LAW
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760-DISPOSAL-COURT-CODE-GLOBALADVISORS-AT11.08AM

2	SEBI Appeal	624/2023	VUSA RAVI Vs. SEBI	TRIAD LAW CHAMBERS	
Sub Matter :		Misc. Application/0000904/2023			
Sub Matter :		Misc. Application/0000905/2023			
	Misc. Application	904/2023	VUSA RAVI EXEMPTION Vs. SEBI	TRIAD LAW CHAMBERS	
(Main Matter Number :SEBI Appeal/0000624/2023)					
	Misc. Application	905/2023	VUSA RAVI - DELAY Vs. SEBI	TRIAD LAW CHAMBERS	
(Main Matter Number :SEBI Appeal/0000624/2023)					

937-ADMISSION-CODE-INVESTMENTADVISER-AT11.12AM

3	SEBI Appeal	626/2023	INVESTMENT RESEARCH ADVISOR Vs. SEBI	CS ABHISHEK MISHRA	
4	SEBI Appeal	627/2023	INVESTMENT RESEARCH ADVISOR Vs. SEBI	CS ABHISHEK MISHRA	

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>122ADMISSION-CODE-OBSERVATION-AT11.15AM</u>				
5	SEBI Appeal	630/2023	BGSE FINANCIALS LTD Vs. NSEIL	RAMESH CHANDRA MISHRA-ADV
6	SEBI Appeal	631/2023	BGSE FINANCIALS LTD Vs. NSEIL	RAMESH CHANDRA MISHRA-ADV
Sub Matter :		Misc. Application/0000906/2023		
7	SEBI Appeal	632/2023	BGSE FINANCIALS LTD Vs. NSEIL	RAMESH CHANDRA MISHRA-ADV
Sub Matter :		Misc. Application/0000907/2023		
8	SEBI Appeal	633/2023	BGSE FINANCIALS LTD Vs. NSEIL	RAMESH CHANDRA MISHRA-ADV
Sub Matter :		Misc. Application/0000908/2023		
9	SEBI Appeal	634/2023	BGSE FINANCIALS LTD Vs. NSEIL	RAMESH CHANDRA MISHRA-ADV
Sub Matter :		Misc. Application/0000909/2023		
10	SEBI Appeal	635/2023	BGSE FINANCIALS LTD Vs. NSEIL	RAMESH CHANDRA MISHRA-ADV
Sub Matter :		Misc. Application/0000910/2023		
11	SEBI Appeal	636/2023	BGSE FINANCIALS LTD Vs. NSEIL	RAMESH CHANDRA MISHRA-ADV
	Misc. Application	906/2023	BGSE FINANCIALS LTD-DELAY Vs. NSEIL	RAMESH CHANDRA MISHRA-ADV
(Main Matter Number :SEBI Appeal/0000631/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
1	Misc. Application	907/2023	BGSE LTD-DELAY Vs. NSEIL (Main Matter Number :SEBI Appeal/0000632/2023)	RAMESH CHANDRA MISHRA-ADV
	Misc. Application	908/2023	BGSE LTD-DELAY Vs. NSEIL (Main Matter Number :SEBI Appeal/0000633/2023)	RAMESH CHANDRA MISHRA-ADV
	Misc. Application	909/2023	BGSE LTD-DELAY Vs. NSEIL (Main Matter Number :SEBI Appeal/0000634/2023)	RAMESH CHANDRA MISHRA-ADV
	Misc. Application	910/2023	BGSE LTD-DELAY Vs. NSEIL (Main Matter Number :SEBI Appeal/0000635/2023)	RAMESH CHANDRA MISHRA-ADV

892 ADMISSION-COURTCODE-INTERNATIONAL-AT 11.20A.M.

12	SEBI Appeal	637/2023	ANIL KUMAR AND ORS Vs. SEBI Sub Matter : Misc. Application/0000877/2023 Sub Matter : Misc. Application/0000764/2023	RAMA ANIL GUPTA ASSOCIATE PVT LTD
	Misc. Application	764/2023	ANIL KUMAR AND ORS-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000637/2023)	RAMA ANIL GUPTA ASSOCIATE PVT LTD
	Misc. Application	877/2023	ANIL KUMAR AND ORS-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000637/2023)	RAMA ANIL GUPTA ASSOCIATE PVT LTD

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>252-ADMISSION -CODE-SANRAAAO-AT 11.23AM</u>				
13	SEBI Appeal	638/2023	RAJEEV AGARWAL Vs. SEBI	SABHAY CHOUDHARY-ADV
	Sub Matter :	Misc. Application/0000818/2023		
	Sub Matter :	Misc. Application/0000911/2023		
	Misc. Application	818/2023	RAJEEV AGARWAL-EXEMPTION Vs. SEBI	SABHAY CHOUDHARY-ADV
(Main Matter Number :SEBI Appeal/0000638/2023)				
	Misc. Application	911/2023	RAJEEV AGARWAL-DELAY Vs. SEBI	SABHAY CHOUDHARY-ADV
(Main Matter Number :SEBI Appeal/0000638/2023)				
<u>43-ADMISSION-CODE-SCHEME-11.25AM</u>				
14	SEBI Appeal	639/2023	KAMDHENU LTD Vs. NSEIL AND ANR	ALPHA CORPORATE LEGAL
	Sub Matter :	Misc. Application/0000859/2023		
	Sub Matter :	Misc. Application/0000860/2023		
	Misc. Application	859/2023	KAMDHENU LTD-EXEMPTION Vs. NSEIL AND ANR	ALPHA CORPORATE LEGAL
(Main Matter Number :SEBI Appeal/0000639/2023)				
	Misc. Application	860/2023	KAMDHENU LTD-DELAY Vs. NSEIL AND ANR	ALPHA CORPORATE LEGAL
(Main Matter Number :SEBI Appeal/0000639/2023)				
<u>311MA HEARING-MACLARIFICATION-AT11.30AM</u>				
15	Misc. Application	940/2023	SEBI-CLARIFICATION ORDER Vs. PUNIT GOENKA	K.ASHAR AND CO. ELP
(Main Matter Number :SEBI Appeal/0000492/2023)				
AND SEBI APPEAL 493/2023 SUBHASH CHANDRA				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>679-RAHEARING-COURTCODE-RAHEARING-AT11.35A.M</u>				
16	Misc. Application	1489/2022	Rajiv Kotia -DELAY Vs. Shilpa Kotia and Ors (Main Matter Number :SEBI Appeal/0000337/2020)	Adv Manoj Kumar Mishra
	Review Application	68/2022	RAJIV KOTIA Vs. SHILPA KOTIA AND ORS. (Main Matter Number :SEBI Appeal/0000337/2020)	CS ANAND KANKANI
<u>270PARTHEARD-CODE-PORTFOLIOMANAGER-AT11.40AM</u>				
17	SEBI Appeal	103/2023	MULTIBAGGER SEC. RES. AND ADV. PVT. LTD AND ORS. Vs. SEBI	Manish Goel Director
<u>323-PARTHEARD-CODE-REDEMPTION-AT11.50AM</u>				
18	SEBI Appeal	443/2021	FRANKLIN TEMPLETON ASSET MANAGEMENT INDIA PVT LTD. Vs. SEBI	TRILEGAL K. ASHAR AND CO
	Sub Matter :	Misc. Application/0000986/2021		
	SEBI Appeal	504/2021	FRANKLIN TEMPLETON TRUSTEE SERVICES PRIVATE LIMITE Vs. SEBI	Ms.Shruti Rajan
	Sub Matter :	Misc. Application/0000868/2021		
35	SEBI Appeal	505/2021	SANJAY SAPRE Vs. SEBI	Ms.Shruti Rajan
	Sub Matter(Disposed) :	Misc. Application/0000876/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	506/2021	SANTOSH KAMATH Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter :		Misc. Application/0000869/2021		
	SEBI Appeal	507/2021	KUNAL AGRAWAL Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter :		Misc. Application/0000870/2021		
	SEBI Appeal	508/2021	SUMIT GUPTA Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000871/2021		
	SEBI Appeal	509/2021	PALLAB ROY Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000872/2021		
	SEBI Appeal	510/2021	SACHIN PADWAL DESAI Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000873/2021		
41	SEBI Appeal	511/2021	Umesh Sharma Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000874/2021		
	SEBI Appeal	512/2021	SAURABH GANGRADE Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000875/2021		
	Misc. Application	986/2021	Shri Sanyam Jain-Intervenor Vs. SEBI	PUNEET JAIN, ADVOCATE Mr. Atishay Jain, Advocate
(Main Matter Number :SEBI Appeal/0000443/2021)				

301-DISPOSAL-CODE-DILIGENCE-DISPARITY-AT12.15PM

19	SEBI Appeal	90/2020	ICRA Limited Vs. SEBI	L and L Parners
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	103/2020	India Ratings and Research Private Limited Vs. SEBI	i/b Shardul Amarchand Mangaldas and Co. i/b. K. Ashar and Co.
	SEBI Appeal	456/2020	India Ratings and Research Private Limited Vs. SEBI	i/b Shardul Amarchand Mangaldas and Co. i/b. K. Ashar and Co.
	SEBI Appeal	556/2020	CARE Ratings Limited Vs. SEBI	i/b Joby Mathew and Associates i/b K. Ashar and Co.
	Misc. Application	473/2020	ICRA LIMITED Vs. SEBI	i/b Luthra and Luthra i/b K. Ashar and Co.
(Main Matter Number :SEBI Appeal/0000523/2020)				
	SEBI Appeal	523/2020	ICRA LIMITED Vs. SEBI	L and L Partners
Sub Matter :		Misc. Application/0000473/2020		

206-DISPOSAL-COURTCODE-FUNDDIVERSION-AT-12.20PM

20	SEBI Appeal	339/2020	Shivris Resources Pvt. Ltd. Vs. SEBI AND Abg Shiyard	Mr. Kunal Katariya, Advocate Mr. Abhiraj Arora, Advocate
Sub Matter :		Misc. Application/0001583/2022		
	Misc. Application	1583/2022	Shivris Resources Private Limited and Ors. Vs. SEBI and Anr.	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000339/2020)				

216-DISPOSAL-COURTCODE-TERMINALSDISABLED-AT12.25PM

21	SEBI Appeal	316/2021	Narayan Securities Vs. NSEIL	MUKESH MOHAN GOYAL ADVOCATE Mr. Vishal Kanade, Adv i/b MKA
Sub Matter(Disposed) :		Misc. Application/0000203/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	439/2021	NARAYAN LIMITED Vs. SEBI	RG LAWZ ADVOCATES and CONSULTANTS
Sub Matter(Disposed) : Misc. Application/0000634/2021				
Sub Matter(Disposed) : Misc. Application/0000963/2021				
Sub Matter(Disposed) : Misc. Application/0000964/2021				
<u>94DISPOSAL-COURTCODE-MPSDELISTING-AT 12.30PM</u>				
22	SEBI Appeal	543/2021	RIDDHI SIDDHI GLUCO BIOLS LIMITED and ORS. Vs. SEBI	DSK Legal
Sub Matter(Disposed) : Misc. Application/0000945/2021				
Sub Matter(Disposed) : Misc. Application/0000942/2021				
Sub Matter : Misc. Application/0000243/2023				
	SEBI Appeal	588/2021	RIDDHI SIDDHI GLUCO BIOLS LIMITED AND ORS. Vs. SEBI	DSK LEGAL
Sub Matter(Disposed) : Misc. Application/0000989/2021				
Sub Matter(Disposed) : Misc. Application/0000990/2021				
Sub Matter : Misc. Application/0000257/2023				
	SEBI Appeal	596/2021	OSWAL SHARES AND SECURITIES LTD AND OTHERS Vs. SEBI	ABH Law LLP
	SEBI Appeal	597/2021	Javeri Oswal Commodities Pvt. Ltd. and others Vs. SEBI	ABH Law LLP
	SEBI Appeal	598/2021	RAJENDRAKUMAR GOPILAL JAIN AND OTHERS Vs. SEBI	
	SEBI Appeal	600/2021	RAVIKUMAR JAVERI OSWAL AND OTHERS Vs. SEBI	ABH Law LLP
Sub Matter(Disposed) : Misc. Application/0001126/2021				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Sub Matter(Disposed) : Misc. Application/0001127/2021				
	SEBI Appeal	617/2021	METROGLOBAL LIMITED Vs. SEBI	Mr.Vinay Kothari Advocate
Sub Matter(Disposed) : Misc. Application/0001142/2021				
Sub Matter(Disposed) : Misc. Application/0001143/2021				
	SEBI Appeal	619/2021	M/S. VITAL CONNECTIONS LLP and ORS. Vs. SEBI	Amrita Thakore Advocate
	SEBI Appeal	634/2021	LALITKUMAR RANMAL HUF Vs. SEBI	Mr.Lalitkumar Ranmal HUF
	SEBI Appeal	635/2021	SHOBHA LALITKUMAR SHAH Vs. SEBI	Ms.Shobha Lalikumar Shah
	SEBI Appeal	636/2021	SNEHA LALITKUMAR SHAH Vs. SEBI	CA Sneha Shah
	Misc. Application	243/2023	Riddhi Siddhi Gluco Biols Limited and Ors. Vs. SEBI	Anjali Shah Associate
(Main Matter Number :SEBI Appeal/0000543/2021)				
	Misc. Application	257/2023	Riddhi Siddhi Gluco Biols Limited and Ors. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000588/2021)				
<u>491-DISPOSAL-COURTCODE-COMPLAINTPROMOTERS-AT12.35P</u>				
23	SEBI Appeal	560/2021	RAJESH BHATIA And ANR. Vs. SEBI	Tushar Goradia Advocates ELP

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>669-DISPOSAL-COURTCODE-MFUNITS-AT12.40PM</u>				
24	SEBI Appeal	575/2021	IL AND FS SECURITIES SERVICES LIMITED Vs. SEBI	Cyril Mangaldas Amarchand
Sub Matter(Disposed) :		Misc. Application/0000982/2021		
Sub Matter(Disposed) :		Misc. Application/0001033/2022		
	Misc. Application	1439/2021	ALLIED FINANCIAL SERVICES PVT. LTD.AND ANR.-EXEMPT Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000013/2022)				
	SEBI Appeal	13/2022	ALLIED FINANCIAL SERVICES PVT. LTD. AND ANR. Vs. SEBI	Shikha Sinha Advocate
Sub Matter :		Misc. Application/0001438/2021		
Sub Matter :		Misc. Application/0001439/2021		
Sub Matter :		Misc. Application/0000543/2022		
Sub Matter(Disposed) :		Misc. Application/0000887/2022		
Sub Matter(Disposed) :		Misc. Application/0001116/2022		
	Misc. Application	543/2022	ALLIED FINANCIALSER.PVT.LTD. ANDANR.-ADDL.DOCUMENT Vs. SEBI	Ms.Shikha Sinha, Advocate
(Main Matter Number :SEBI Appeal/0000013/2022)				
<u>989-DISPOSAL-COURTCODE-FINEWAIVER-12.45P</u>				
25	SEBI Appeal	656/2022	PIONEER EMBROIDERIES LIMITED Vs. NSEIL	SSB Legal and Advisory

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>766DISPOSAL-CODE-EJECTAAO-AT 12.50PM</u>				
	Misc. Application	1578/2022	MANJULABEN BHAVESHKUMAR RANGEE-DELAY Vs. SEBI	Jitendra Sharda Advocate
(Main Matter Number :SEBI Appeal/0001030/2022)				
26	SEBI Appeal	1030/2022	MANJULABEN BHAVESHKUMAR RANGEE Vs. SEBI	Jitendra Sharda Advocate
Sub Matter :		Misc. Application/0001578/2022		
<u>247DISPOSAL-COURTCODE-CAPITALAO-AT12.55PM</u>				
27	SEBI Appeal	44/2023	CAPITALVIA GLOBAL RESEARCH LIMITED AND ORS. Vs. SEBI	Vedchetan Patil Advocate
Sub Matter(Disposed) :		Misc. Application/0000071/2023		
Sub Matter :		Misc. Application/0000300/2023		
	Misc. Application	300/2023	SEBI-DELAY IN REPLY Vs. CapitalVia Global Research Ltd.	THE LAW POINT
(Main Matter Number :SEBI Appeal/0000044/2023)				